

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 225**  
**(CAA)-37/ND/2022**

**IN THE MATTER OF:**

**M/s. BG INDIA Energy Pvt. Ltd. And M/s. ... Applicant/Petitioner**  
**BG INDIA Energy Solutions Pvt. Ltd**

**Under Section: 230-232**

**Order delivered on 19.01.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Tamradhwaj Sharma, Adv. Saurabh Kumar,  
Adv. Aniket Chatterjee  
**For the RD** : Adv. Shankari Mishra  
**For the OL** : Ms. Hemlata Rawat

**ORDER**

Due to paucity of time, the matter is re-notified to 02.03.2023.

**Sd/-**  
**COURT OFFICER**